## Appellate Tribunal for Electricity, New Delhi

## NOTICE

It is hereby notified for the information of the advocates and party-in-person that the Hon'ble Chairperson being the Competent Authority has transferred all pending matters of 2015 except those which are pending in Court No.I as Part Heard, from Court No.I to Court-II.

The matters so transferred shall be taken up on their respective due dates in Court-II instead of Court-I by the Bench headed by the Hon'ble Judicial Member.

Dated this 27th day of November, 2017.

By Order: